

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. (IB)-196(PB)/2017

IN THE MATTER OF:

Usha Holding LLC And
Mr. Atul Bhatara

.....Petitioner

SECTION : UNDER SECTION 8 & 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Virendra Ganda, Senior Advocate
Ms. Shreya Sircar & Ms. Ruchi Kumar, Advocates

For the Respondent(s) :

ORDER

Part heard for 12.09.2017.

In the meanwhile, learned counsel for the parties may file additional supplementary written submissions.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017

Vineet